

(a) the number of cases in which enquiry has been instituted for evasion of customs duty during the current financial year; and

(b) the number of cases filed and the stage at which they stand ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) The number of cases in which investigations have been instituted in connection with evasion of custom duty during the current financial year as on 30-9-87 is 143.

(b) Out of 143 cases, proceedings have been initiated in 81 cases. The present position of these 81 cases is as under :

Cases adjudicated	—	45
Cases where show-cause notices have been issued, and are pending for adjudication.	—	36

Opening of Coffee Houses

1202. SHRI V. S. KRISHNA IYER : Will the Minister of COMMERCE be pleased to state :

(a) the number of Coffee Houses run by the Coffee Board in Bangalore city;

(b) whether there is any coffee house in big extensions of Bangalore like Malleswaram, Jayanagar, Rajajinagar; and

(c) if not, whether Government propose to open Coffee Houses in Malleswaram, Jayanagar and Rajajinagar extensions to cater to the needs of those areas ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) to (c) : There is only one coffee house run by the Coffee Board in the Bangalore city and presently there is no specific proposal to open any other coffee house in Bangalore or its big extensions.

Amount Given by Nationalised Banks for Drought Relief in Karnataka

1203. SHRI V. S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) whether some nationalised banks have released any money for drought relief in Karnataka;

(b) if so, the names of the banks and the amount released;

(c) to whom the above amount was given;

(d) the manner in which beneficiaries were selected; and

(e) whether the money has been given as loan or assistance ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Reserve Bank of India (RBI) has reported that it has issued detailed guidelines to commercial banks for providing credit facilities to the persons affected by drought and the banks have started extending credit support to effected persons in various parts of the country including the State of Karnataka. The banks have also been advised by RBI to furnish progress on a periodic basis indicating the nature and quantum of assistance rendered.

(c) and (d) The detailed guidelines for relief measures to be provided by the banks in the areas affected by droughts envisage that the bank branches should obtain from the concerned Government authorities the list of affected villages within their area of operation. In case of fresh borrowers, discreet enquiries should be made for assessment of loss sustained and assistance of the Government authorities should be sought wherever available for ascertaining genuineness of their requirements.

(e) The commercial banks are providing financial assistance to the drought affected persons in the form of loans at concessional rate of interest on comparatively liberal terms and conditions.

Export of Marble

1204. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR : Will the Minister of COMMERCE be pleased to state :